

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 114**

**CP (IB) No. 90/Chd/Hry/2022**

**IN THE MATTER OF:**

**Nihon Access India Pvt. Ltd.**

...

**Liquidator**

**Under Section: 59, IBC 2016**

**Order delivered on 08.04.2024**

**CORAM:**

**SHRI. L.N. GUPTA,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Liquidator** : Mr. Antony R. Julian, Advocate

**ORDER**

Heard the submissions made by the counsel for the petitioner-Liquidator.

Let the matter be posted before the Regular Bench on 30.04.2024.

Sd/-

**(L.N. GUPTA)  
HON'BLE MEMBER (T)**

Sd/-

**(Dr. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**